(J.H.C. Sch. 1-7)

: Office - 0651-2481449 Fax No. - 0651 - 2481116

From:

Jitendra Prasad Singh, Registrar (Administration), High Court of Jharkhand, Ranchi

File No. XXII(5)/2//2015-16-17/Apptt. Letter No.____/Apptt. Dated:

To

The Director, Central Detective Training Institute, Sector-19, Kamla Nehru Nagar, Hapur Road, Ghaziabad - 201002

Sub.:- Regarding nomination of Judicial Officer of the State of Jharkhand for participating in a three days course on "Cyber Crime & Cyber Law Awareness Training Programme for Public Prosecutors & Judicial Officers" scheduled to be held on 14th – 16th of May, 2018 at Central Detective Training Institute, Ghaziabad.

Ref.:- Your letter no. 30/01/2018-19/Trg/CDTI/GZB/70 dated 13.04.2018.

Sir,

Apropos the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate Sri Santosh Kumar No. 2, Additional Judicial Commissioner-II, Ranchi which is the competent/only Court for taking Cognizance & trial of Cyber Crime cases in the state of Jharkhand for participating in a three days course on "Cyber Crime & Cyber Law Awareness Training Programme for Public Prosecutors & Judicial Officers" scheduled to be held on 14th – 16th of May, 2018 at Central Detective Training Institute, Ghaziabad.

The details of the nominated officer is as follows:-

SI.	Name/Rank	Date of Birth	Present Posting	Contact No: landline / mobile	Email id
1.	Sri Santosh Kumar No. 2, Additional Judicial Commissioner-II, Ranchi	01-12-1967	Ranchi	94313-35606	santoshkumarciviljudge@gmail.com

This is for your information and needful

Yours faithfully, **Sd/-** J.P. Singh Registrar (Administration)

Dated Ranchi the 26/04/18

Memo No. 1974 /Apptt.

Copy forwarded to Sri Santosh Kumar No. 2, Additional Judicial Commissioner, Ranchi alongwith the joining instructions for information and necessary permission to attend the three days course at Ghaziabad / the Judicial Commissioner, Ranchi / Director, Judicial Academy Jharkhand, Ranchi / Member Secretary, JHALSA, Ranchi for information and needful / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)